## BUSINESS ADVISORY COMMITTEE (Tenth Lok Sabha)

## FORTY-SEVENTH REPORT

(Presented on 14-3-1995)

The Business Advisory Committee held a sitting on Tuesday, the 14th March, 1995.

- 2. The Committee recommend the allocation of time to the following items of business as shown against each:—
- (1) Discussion on the Statutory Resolution seeking disapproval of the Customs Tariff (Amendment) Ordinance, 1994.
- (2) The Customs Tariff (Amendment) Bill, 1995. (Replacing the Ordinance) (Consideration and Passing)
- (3) Discussion on the Statutory Resolution seeking disapproval of the Patents (Amendment) Ordinance, 1994.
- (4) The Patents (Amendment) Bill, 1995. (Replacing the Ordinance)
  (Consideration and Passing)
- (5) Discussion on the Statutory Resolution seeking disapproval of the Banking Companies (Acquisition and Transfer of Undertakings) Amendment Ordinance, 1995.
- (6) The Banking Companies (Acquisition and Transfer of Undertakings) Amendment Bill, 1995 after it has been passed by Rajya Sabha. (Replacing the Ordinance) (Consideration and Passing)
- (7) Discussion on the Statutory Resolution seeking disapproval of the Securities Laws (Amendment) Ordinance, 1995.
- (8) The Securities Laws (Amendment) Bill, 1995, after it has been passed by Rajya Sabha. (Replacing the Ordinance) (Consideration and Passing)
- (9) Discussion on the Motion of Thanks on the President's Address.

1 hour

3 hours

1½hours

11/2 hours

10 hours

NEW DELHI; March 14, 1995 SHIVRAJ V. PATIL Chairman,

Phalguna 23, 1916 (Saka)

BUSINESS ADVISORY COMMITTEE.